

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6936
ANSWERED ON:18.05.2012
COMPLAINTS AGAINST RML HOSPITAL
Baitha Shri Kameshwar ;Saroj Smt. Sushila

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received any complaints against the doctors of Ram Manohar Lohia (RML) hospital in respect of ill treatment meted out to the patients and their relatives;
- (b) if so, the details thereof during each of the last three years and the action taken by the Government in this regard;
- (c) the number of rooms available in the nursing home of RML Hospital and the criteria adopted for the allotment of rooms of nursing home;
- (d) whether rooms in the nursing home of RML are not allotted to those patients who wish to avail this facility by making all the required payments for the purpose despite availability of rooms in the nursing home and if so, the reasons therefor;
- (e) whether there is any provision for the treatment of the poor in the nursing home of RML Hospital at concessional rate; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

K(a) & (b): As reported by Dr. RML Hospital, a total number of 13 cases of Medical negligence has been reported during last three Years. However, non of these cases has been found established. The year wise details is as under:-

2009 2010 2011

3 5 5

(c) to (f): A Total 50 rooms available in Nursing of Dr. RML Hospital. These are primarily meant for Central Government Health Officials & their dependent whose names are included in CGHS Token Card and those were entitled as per extant instructions. However, not more than 10% rooms are allotted at any time to the non-entitled persons with certain income limit. There is no provision for the treatment of the poor in the nursing home of Dr. RML Hospital at concessional rate.